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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

FAO(OS) 14/2023, CM APPL. 6464/2023, CM APPL. 6465/2023 +CM APPL. 6466/2023, CM APPL. 10533/2023 & CM APPL. 14112/2023

PRAMOD THATOI

..... Appellant

Through: Mr. Ishaan Karki, Advocate

versus

DORIS CHUNG GIM LIAN & Through:	Mr. Sandeep Sethi, Senior Advocate with Ms. Vasudha Sharma, Ms. Riya Kumar and Ms. Saumya Sinha, Advocates for Respondents Nos. 1 and 2. Mr. Dhruv Dewan, Mr. Rohan Batra,
	Mr. Rishabh Bhargava and Ms. Raj Sarit Khare, Advocates for Respondent No.3. Mr. Parag Tripathi, Senior Advocate with Mr. Achint Gyani, Ms. Bani Dikshit, Mr. Uddhav Khanna, Ms. Mishika Bajpai and Mr. Srinivasan Ramaswamy, Advocates for R-5 Mr. Kailash Vasdev, Senior Advocate with Mr. Anushasit Arya, Ms. Shagun Sabharwal and Ms. Aastha Bhardwaj, Advocates for R-6
FAO(OS) 22/2023, CM APPL.	8185/2023, CM APPL. 8187/2023 &

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FAO(OS) 22/2023, CM APPL. 8185/2023, CM APPL. 8187/2023 & +CM APPL. 30699/2023 HARPREET SINGH

Through:

..... Appellant

Mr. Kailash Vasdev, Senior Advocate with Mr. Anushasit Arya, Ms. Shagun Sabharwal and Ms. Aastha Bhardwaj, Advocates

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versus DORIS CHUNG GIM LIAN & ORS.

..... Respondent

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Vasudha Sharma, Ms. Riya Kumar and Ms. Saumya Sinha, Advocates for Respondents Nos. 1 and 2.

Mr. Dhruv Dewan, Mr. Rohan Batra, Mr. Rishabh Bhargava and Ms. Raj Sarit Khare, Advocates for Respondent No.3.

Mr. Parag Tripathi, Senior Advocate with Mr. Achint Gyani, Ms. Bani Dikshit, Mr. Uddhav Khanna, Ms. Mishika Bajpai and Mr. Srinivasan Ramaswamy, Advocates for R-6

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- + FAO(OS) 23/2023, CM APPL. 8324/2023, CM APPL. 8326/2023 & CM APPL. 30103/2023

### SHANTANU PRAKASH

..... Appellant

Mr. Parag Tripathi, Senior Advocate with Mr. Achint Gyani, Ms. Bani Dikshit, Mr. Uddhav Khanna, Ms. Mishika Bajpai and Mr. Srinivasan Ramaswamy, Advocates

versus

Through:

DORIS CHUG GIM LIAN & ORS. ....

..... Respondent

Through: Mr. Sandeep Sethi, Senior Advocate with Ms. Vasudha Sharma, Ms. Riya Kumar and Ms. Saumya Sinha, Advocates for Respondents Nos. 1 and 2.

> Mr. Dhruv Dewan, Mr. Rohan Batra, Mr. Rishabh Bhargava and Ms. Raj Sarit Khare, Advocates for Respondent No.3.

> Mr. Kailash Vasdev, Senior Advocate with Mr. Anushasit Arya, Ms. Shagun

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Sabharwal and Ms. Aastha Bhardwaj, Advocates for R-6

## CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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1. Learned senior counsel for Mr. Harpreet Singh, appellant in FAO (OS) No. 22/2023 states that the appellant is willing to invest upfront Rs.50 crores in the Jai Radha Raman Education Society. He further states that the said appellant is willing to deposit the said sum with the Registry of this Court within two weeks.

2. Let the said amount be deposited with the Registry in the name of the Registrar General of this Court within two weeks.

3. List the matter on 12<sup>th</sup> February, 2024.

# **ACTING CHIEF JUSTICE**

MANMEET PRITAM SINGH ARORA, J

**JANUARY 24, 2024**/msh